

No. 70/Confdl/HCS

Date: 05.12.2025

## N-O-T-I-C-E

Pursuant to the Notice bearing No. 60/HCS dated 25.11.2025, the Permanent Secretariat, has received applications from the following Advocates seeking conferment of distinction as Senior Advocates:-

- 1. Mr. Tashi Rapten Barfungpa
- 2. Mrs. Sangita Pradhan
- 3. Mr. Sudesh Joshi
- 4. Mr. Aarohi Bhalla
- 5. Mr. Pujan Chettri Kharka
- 6. Mrs. Laxmi Chakraborty
- 7. Mr. Rajendra Upreti
- 8. Mr. Zangpo Sherpa
- 9. Mr. Thupden Youngda
- 10. Mr. Karma Tshering Tamang
- 11. Mr. Kumar Sharma
- 12. Mr. Bhupendra Giri

In terms of Rule [4](vi) of the High Court of Sikkim (Designation of Senior Advocates) Rules, 2019 (as amended up-to-date) suggestions/views, if any, from the members of the Bar and other stakeholders, including the concerned District Judge(s) are hereby invited against the proposed designation of the above Advocates, on or before 10.12.2025.

Any suggestions/views received after 10.12.2025 shall not be entertained.

By Order,

sd/-REGISTRAR/ Member, Permanent Secretariat